



NOTIFICATION No. 83/2014

I

The Government in G.O.Ms.No.40, Home (Courts-III) Department, dated 20.01.2014 have issued orders sanctioning the constitution of an Additional Sub Court at Tiruppur in Tiruppur District by utilizing the grant recommended by the 13th Finance Commission.

Thiru K.Jeyaraj, Sub Judge, Tiruppur is transferred and posted as Additional Sub Judge, Tiruppur in the said newly sanctioned Court.

II

Tmt.J.Sridevi, Special Sub Judge, Special Sub Court to deal with MCOP Cases, Cuddalore is transferred and posted as Principal Sub Judge, Tiruppur vice Thiru K.Jeyaraj.

HIGH COURT, MADRAS.
DATED : 06.06.2014.


REGISTRAR GENERAL

To

1. Thiru K.Jeyaraj, Sub Judge, Tiruppur.
2. Tmt.J.Sridevi, Special Sub Judge, Special Sub Court to deal with MCOP Cases, Cuddalore.
3. The Sub Judge, Tiruppur.
4. The Special Sub Judge, Special Sub Court to deal with MCOP Cases, Cuddalore.
5. The Principal District Judge, Tiruppur / Cuddalore.
6. The Chief Judicial Magistrate, Tiruppur / Cuddalore.
7. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
8. The Treasury Officer, Tiruppur / Cuddalore.